

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CP/532/ (IB)/2017 PETITION NUMBER : SIMPLEX INFRASTRUCTURE LTD NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : BARATH BUILDERS CONSTRUCTIONS (I) PVT LTD UNDER SECTION : 9 RULE 6 **SIGNATURE DESIGNATION** S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM M. Vijeyam & For M/s King of Participe THRZY AMBAK ORDER

Counsel representing both the parties are present. Heard the counsel for petitioner and part submission of the counsel for respondent. For continuation of the submissions, time extended at request. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)